IN THE INCOME TAX APPELLATE TRIBUNAL: MUMBAI BENCHES; MUMBAI Authored by Shri Narendra Kumar Billaiya, A.M. Following orders are kept ready for pronouncement on 11/06/2025 (Before Shri Saktijit Dey, Hon. VP, & Shri Narendra Kumar Billaiya, Hon. AM) AUTHOR – AM

S. No.	ITA No.	Name of the Assessee	Bench	Date of Hearing	Author
1.	ITA No. 1147/Mum/2025	Fulcrum Foundation	F	02/06/2025	AM
2.	ITA No. 4777/Mum/2023	Tips Industries Ltd.	E	02/06/2025	AM
3.	ITA No. 2880/Mum/2025	JSW Steel Employees Welfare Trust	F	09/06/2025	AM

[Shamik Chakravorty]
Sr. Private Secreatary

Dt.:- 10/06/2025

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IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI

BEFORE SHRI SAKTIJIT DEY, VICE PRESIDENT AND MS. PADMAVATHY S, ACCOUNTAN MEMBER

Order to be pronounced on 11.06.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	3404/Mum/2023	Abu Dhabi Commercial Bank PJSC Wework India Management Private Limited	21.03.2025	I	VP

Roshani M. Sabane Sr. Private Secretary

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